### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION No. 4075 TO BE ANSWERED ON 24<sup>TH</sup> MARCH, 2023

#### SERVICE CONDITIONS OF DOCTORS

#### 4075. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether due to change in service conditions of Government Doctors, senior and highly experienced doctors are forced to serve under their juniors and if so, the details thereof;
- (b) whether it is true that doctors above the age of 62 are barred from holding administrative posts and if so, the details and its impact thereon along with the reasons therefor;
- (c) whether the Government is planning to have no distinction between administrative and non-administrative posts so that senior doctors can be efficiently utilised to tackle shortage of doctors; and
- (d) if so, the details thereof?

# ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): The age of superannuation of Central Health Service (CHS) doctors belonging to Teaching sub-cadre was enhanced to 65 years in 2008 and those belonging to General Duty Medical Officers (GDMO), Non-Teaching and Public Health sub-cadres was enhanced to 65 years in 2016. This was subject to the condition that these doctors would not hold administrative posts after attaining the age of 62 years. The said decisions were taken to tackle the shortage of doctors.

Further, instructions were issued in the year 2018, providing doctors an option, on attaining the age of 62 years, for their posting to teaching/ clinical/ patient care/implementation of health programmes/ public Health Programmes and other areas/ functions including advisory and consultancy etc, in case they wish to continue in service up to the age of 65 years. The doctors who do not exercise the said option superannuate at the age of 62 years.

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